

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:873
ANSWERED ON:13.07.2004
SOCIAL SECURITY SCHEME BY ROURKELA STEEL PLANT
Nayak Shri Ananta

Will the Minister of STEEL be pleased to state:

(a) the details of social security schemes introduced by the Rourkela Steel Plant for its employees particularly for the Group 'C' and 'D' employees; and

(b) the steps taken to ensure the effective implementation of those schemes?

Answer

MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) The following social security measures have been extended to existing employees and separated employees/nominees (as the case may be) by the Rourkela Steel Plant :

- i) Contributory Provident Fund (Statutory).
- ii) Gratuity.
- iii) Employees Family Benefit Scheme.
- iv) Employee Family Benefit Voluntary Scheme.
- v) SAIL Employees' Superannuation Benefit Fund.
- vi) Life Cover Scheme.
- vii) Compassionate Employment.
- viii) Workmen's Compensation.
- ix) Employee's Pension Scheme 1995 (Statutory).

(b) The implementation of the schemes are monitored by concerned departments/bodies responsible for the same. Further, these are reviewed periodically by the Management of Rourkela Steel Plant.